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**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**


COMPANY APPLICATION NO. :

PETITION NUMBER : TCP/37/2016

NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others

**NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited
& 5 others**

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	GOWRI.V for RAMANI & SIVANKAR.	RESPONDENTS R1, R3 - R6 Counsel for Petitioners	 T.V.P. Sai Vihari
2.	T.V.P. Sai Vihari for Anantam		

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Ms V Gowri, counsel for R1, R3 to R6 present. Both the counsels submitted that settlement talks are in progress and sought time for reporting the outcome of the same. Time extended at request. Put up on **25.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)